IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

O.A. No.1268/94

New Delhi, dated this the 22-22 August, 1994.

Shri J.P. Sharma, Member (J)

Ohri O.P. Jain, S/o Shri K.L. Jain, Assistant Engineer, Doordarshan Kendra, School Marg, Now Delhi.

By Advocato: Shri G.D. Bhandari, Counsel. ?

Versus

- Union of India through
 The Director General,
 Doordarshan,
 Mandi House,
 Copernicus Marg,
 New Delhi.
- Tho Superintending Engineer, Doordarshan Kendra, Sansad Marg, Now Delhi.

By Advocatos Shri M.L. Verma.

ORDER (Oral)

Shri Bhandari, Counsel for the applicant states that he is not pressing the OA as well as MA No.2181/94, Counsel for the applicant has been granted the relief prayed for and therefore, the OA has become infructuous. The OA is dismissed. No cost.

(J.P. SHARMA) MEMBER (J)

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